1.16

के लिए इसी मवालय के अखीन सभी कार्यालयों आदि को भेज दिया गया है तथा कार्यक्रम के कार्यान्वथन पर हिन्दो सलाहकार समिछि की बैठकों में निरन्तर समीक्षा की जाती है श्रौर सुधारात्मक उपाय सुझाये जाते हैं।

Written Answers

ें बिहार में प्रसन्तोवजनक टेलीफोन सेवा

1171. श्री जगदम्बी प्रसाद यादवः स्या संचार मंत्री यह बसाने की कृपा करेंगे कि :

(क) क्या यह सच है कि पटना संकिश, बिहार के वर्तमान दूरमंचार प्रभारी की तैनाती के बाद मे टेलीफोन सेवा के बिस्तार की गति उतनी नेज नहीं रही है, जितनी कि होनी चाहिए थी; ग्रौर

(ख) यदि हां, तो इसने क्या कारण हैं तथा वह इसके लिए किस हद तक जिम्मेदार हैं?

संखार मंतालय के राज्य मन्त्री (भी राम निवास मिर्धा): (क) जी नहीं। पिछले वर्ष टेलीफोन सेवाओं, के विस्तार की गति पहले के वर्षों की तुलना में द्यधिक तेज थी।

(ख) उपरोक्त भाग (क) के उत्तर को मुद्देनजर रखते हुए प्रश्न ही नहीं उठता।

Lifting control on cement

\$172. SHRI R. SAMBASTVA RAO: Will the Minister of INDUSTRY AND COMPANY AFFAIRS b_e pleased to state;:

f;i) whether Government propose to lift controls on the sale of cement in the coniihy; and

(t>) if so, what ar_e the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COM. PANY AFFAIRS (SHRI ARIF MOHD. KHAN); ^fa) and (b) A scheme of partial decontrol of cement ^w«s introduced with effect from 28-2-82. Under this scheme, levy cement j_s under price and distribution control and non-levy cement free from such controls. As per present policy. Cement Industry j_s required to sup. ply 60 per cent of actual production in the case of existing factories and 40 per cent at actual production in the case of new factories and those declared as sick, as levy cement at controlled prices.

Cement factories under CCI

117?. SHRIMATI MONIKA DAS: Will rhc Minist_{er}, if INDUSTRY AND COMPANY AFFAIRS b_e pleased to stiite;

(a) the numbe,- (l cement factories controlled by i he Cement Corporation of India working m different Stat_{es} at present;

(h) whether Government propose to set up few more cement factories during the curvent financial year; and

(c) if so. what arc the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHD. KHAN), (a) The numbe,- of cement factories the Cement Corporation of [ndia have at present in different States i, as follows-

StateNo. of FactoriesMadhya Pradesh3Andhra Pradesh2Himachal Pradesh1Assam1Haryana1Karnataka1

(b) and (c) Of the projects currently undertaken by the Cement Corporation of India, installation of the on_e million tonne plant at Tandur, Andhra Pradesh is .scheduled t_{D} be completed during the current financial year.

Modernisation of PDIL

1174. SHRI NIRMAL CHATTERJEE: Wilj the Minister of CHEMICALS AND FERTILIZERS be pleased t_0 state.

(a) whether it i_s. a fact that the Projects and Development India Limited (PDIL) had submitted a proposal for its modernisation about 5 years back; and

(b) if $_{s}o$, why there >s so much delay in clearing thj proposal?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL), (a) and (b) The Projects & Development India Ltd. (PDIL) submitted a proposal for the modernisation of Catalyst Plant in October/November, 1979. The said proposal was not found suitable and was withdrawn a_s it had not taken into sonsideration, among other things, the supply/demand of Catalysts for the gas-based fertilizer pro-jets. Thus, a recast proposal, vetted by an/ independent Expert Committee, has since been received and is being examined.

Officers of Fertilizers Plants

1175. SHRI NIRMAL CHATTERJEE: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state.

(a) the total number of officers at the top level working in the various fwtili-zer plants in the country; and

(b) how many of them are having professional qualification? THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL), (a) There are at present eleven (ii) Officers in public Sector Fertilizer companies holding Board-level appointments.

(b) All of them a_r_e having proffes-sional qualification except one Chief Executive who is a B-Sc. with advanced management training.

Funds for fertilizer plants

1176. SHRI NIRMAL CHATTERJEE; Will the Minister of CHEMICALS AND FERTILIZERS b_e pleased to state:

(a) what j_s the amount of money allocated for each fertilizer plant for 1985-86. separately;

(b) what i_s the zone-wise percentage of money allotted during trh_e last three years, year-wise; and

(c) why a balanced, integrated and comprehensive approach i^n the matter of investment—decisions on merits is lacking?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL); (a) The total annual plan allocation for the scheme_s related to public sector fertilizer units is Rs. 541.47 crores during 1985-86. The unit-wise (scheme-wise) allocation ;_s indicated in the attached statement. [See Appendix CXXXV, Annexure No. 29]

(b) Zone-wise, year-wise percentage of plan outlay On public sector fertilier plants during the last three years is indicated below:—

Zone	Percentage outlay on public sector fertilizer plants
	1082-82 1082-84 1084-85

					-			 	1902-03	1903-04	1904-03
1									2	. 3	4
North Zone									2*7	1.6	1.0
$(Uttrue P_{f})$	adesh,	Hary	ana,	Punja	b, Ra	jastha	an)				

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